

**CENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABAD BENCH, AHMEDABAD.**

OA No.233/2021

This the 09th day of July, 2021.

**Coram : Hon'ble Shri Jayesh V.Bhairavia, Member (J)
Hon'ble Dr. A.K.Dubey, Member (A)**

Nishant V. Kamble
Aged about 45 years,
Son of Vithal Kamble

Residing at : M-202, Viram-2 Society
GIDC, Vadsar Road,
Vadodara 380 010.

Working as :
Senior Section Engineer (W) LMC
Office of the Divisional Railway Manager
Pratapnagar, Vadodara Division,
Western Railway,
Vadodara 390 004..... Applicant

(By Advocate : Ms. H.R.Balodi)

Versus

1. Union of India
Represented through
The General Manager
Western Railway, Churchgate,
Mumbai 400 020.
2. Senior Divisional Engineer
Divisional Railway Manager Office
Western Railway,
Pratapnagar
Vadodara 390 004.
3. Deputy Chief Personnel Officer
Head Quarter Office
Opp. Churchgate Railway Station,
Churchgate, Mumbai 400 020. Respondents

O R D E R (ORAL)

Per : Hon'ble Shri J.V. Bhairavia, Member (J)

Counsel for the applicant, Ms. Himanshi Balodi requests to allow the applicant to withdraw this OA with a view to pursue his remedy before the competent authority of the department.

2. Considering the request of the counsel for the applicant, we allow the applicant to withdraw this OA so as to enable him to pursue his remedy before competent authority as prayed for.

3. The OA stands disposed of as withdrawn. No order as to costs.

**(A.K.Dubey)
Member (A)**

**(J.V.Bhairavia)
Member (J)**

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